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BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

Inv. P 2/2018 in IA 419/2017 In C.P. (I.B) No. 40/7/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

Name of the Company:

IDBI Bank Ltd.

V/s.

Essar Steel Ltd.

Section of the Companies Act:

Section 60(5) of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. GERING MR MIHIR THAKORE, Sv. AM RZIN
with MR UNMESH SHUKLA, Adv
for RZ

FOR RZ

MATHUR, AND

1. MR. SAURADH GO MARKAN, GR. ADV. APPLICANT 2. MR. ABHLETICK MUKHDETICE, ADV. TA 44/17 2. MR. SAGUL CHUM, ADV. 4. MR. MARTH SHAM, ADV.

1. Mo. Ameya cokhak, Adv. Jahosarano margaldos Shalin Jani. Adv. Jaho co.

So. Adv Mo Percy Lavina with for Applicant FOBT Stum

Mo. Saurabh Amin (Adv.) for R 1 in

IA 419/17

ORDER

Learned Advocate Mr. Ameya Gokhale with Learned Advocate Mr. Shalin Jani i/b Shardul Amarchand Mangaldas & Co. present for Applicant in Inv P 2/2018.

Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Unmesh Shukla with Learned Advocate Mr. Gaurav Mathur present for Respondent no. 2 in IA 419/2017.

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Abhishek Mukherjee with Learned Advocate Mr. Sahil Shah with Learned Advocate Mr. Parth Shah present for Applicant in IA 419/2017.

Learned Senior Advocate Mr. Percy Kavina with Learned Advocate Mr. Saurabh Amin present for Respondent no. 1 in IA 419/2017.

Reply filed by SREI Infrastructure 1td.

Heard arguments of learned Counsel for Intervener.

For hearing arguments of Respondents in Intervening application.

List the matter on 02.02.2018.

Abrow

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 30th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL